

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 49

CA 537/2022 CA 538/2022 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 16.11.2022

NAME OF THE PARTIES: - **Union of India**
V/s

Infrastructure Leasing & Financial Services Ltd.

Appearance (via video-conference):

For Union of India : Mr. Aditya Sikka a/w Ms. Vasudha
Vijaysheel

For Applicants : Senior Adv. Shiraz Rustomjee, Adv
Vikrant Singh Negi, Priyamvada
Singhania, Sneha Barange

Section 241-242 of Companies Act, 2013 & Rule 11

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **05.12.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad